

23. Uttar Pradesh	-	724
24. West Bengal	-	1179
Total		8127

[English]

Outlawing of Nationalist Socialist Council of Nagaland

686. SHRI SHIKIHO SEMA: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government consulted the Government of Nagaland while outlawing Nationalist Socialist Council of Nagaland recently;

(b) if so, when; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) and (b). The Chief Minister of Nagaland was sounded before declaring the National Socialist Council of Nagaland as unlawful.

(c) Does not arise.

[Translation]

Hindu Refugees from Pakistan

687. SHRI KAILASH MEGHWAL:
SHRI RAGHAVJI:

Will the PRIME MINISTER be pleased to state:

(a) the number of Hindu refugees who

came to Rajasthan, Gujarat and Maharashtra during the past three years due to disturbances in Sindh province of Pakistan, State-wise;

(b) whether the Government have formulated any scheme for their rehabilitation, employment and grant of citizenship;

(c) the amount spent by each State Government for their relief and rehabilitation also the amount contributed by the Union Government to each State in this regard, State-wise;

(d) whether matter was taken up with Pakistan; and

(e) if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI SUBODH KANT SAHAY): (a) to (e). Information is being collected and will be laid on the table of the house.

I-Cards to Farmers Along Indo-Pak Border

688. SHRI BEGARAM: Will the PRIME MINISTER be pleased to state:

(a) whether farmers having their lands near Pakistan border have been issued identity cards;

(b) if so, whether these farmers are required to obtain permission of BSF officials